

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.09.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.5/ BB/2017	-	Hearing	Rule-6 of IB.	BMM Ispat Ltd. Vs Hubli Electricity Supply Co. Ltd.,

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Alka Tseipathi 9439382516	Petitioner	Alka Tseipathi
2)	PRADEEP 9036841647	Respondent	Pradeep

Counsel for petitioner is present. Counsel for respondent is present. Rejoinder is not filed.

List it for final hearing on 28.09.2017.

  
MEMBER (J)

  
MEMBER (T)